## HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR (Chief Justice's Secretariat)

Subject: Transfer/Posting of newly promoted and other staff of the District Judiciary of the UT of Ladakh.

## ORDER

No. : 129 | of 2025/Psy

Dated: 03.09.2025

Consequent upon the promotion of the staff of the District Judiciary of the Union Territory of Ladakh vide High Court Order No. 1201 of 2025/Psy dated 21.08.2025, the following transfers and postings are hereby ordered in the interest of administration:

N o.	Name of the Official Sh./Smt.	Present posting	New place of posting
		Chief Administrat	tive Officer
1.	Tsering Tsomo, Section Officer	Court of Pr. District & Sessions Judge, Leh	Chief Administrative Officer, Court of Pr. District & Sessions Judge, Leh against available vacancy
		Section Offi	cers
2.	Mohammad Hassan, Head Assistant,	Court of Pr. District & Sessions Judge, Kargil	Section Officer (Reader), Court of Pr. District & Sessions Judge, Kargil against available vacancy
3.	Mohammad Anwar, Head Assistant,	Court of Pr. District & Sessions Judge, Leh	Section Officer (Reader), Court of Pr. District & Sessions Judge, Leh agains available vacancy
4.	Yasmeen Batool, Head Assistant,	Court of CJM, Kargil	Section Officer (Adm), Court of Pr. District & Sessions Judge, Kargil against available vacancy
		Head Assist	ants
5.	Ajaz Hussain, Senior Assistant,	Court of Munsiff, Zanaskar	Head Assistant, (Nazir), Court of Pr. District & Sessions Judge, Kargil against available vacancy
6.	Nissar Ali, Senior Assistant,	Court of Munsiff, Sankoo	Head Assistant, (Reader), Court of Sp Mob. Magistrate, Kargil against available vacancy
7.	Dechan Lamo, Senior Assistant,	Court of Spl. M.M., Leh	Head Assistant, (Accountant), Court of Pr. District & Sessions Judge, Leh against available vacancy
8.	Altaf Hussain, Senior Assistant,	Court of Munsiff, Drass	Head Assistant, (Reader), Court of Chief Judicial Magistrate, Kargil against available vacancy
9.	Kunzes Dolma, Senior Assistant,	Court of Munsiff, Khaltsi	Head Assistant, (Record Keeper), Court of Pr. District & Sessions Judge, Leh against available vacancy
		Senior Assis	
10.	Ms Padma Youron, Senior Assistant	Court of Munsiff, Nobra	Senior Assistant, (Nazir), Court of Spl. Mob. Magistrate, Leh against available vacancy
11.	Kaneez Fatima-II, Junior Assistant	Court of Spl. M.M., Leh	Senior Assistant, (Nazir), Court of Addl. Spl. Mob. Magistrate, Khaltsi, Leh against available vacancy
12.	Deachan Angmo, Junior Assistant,	Court of Spl. M.M., Leh	Senior Assistant, Court of Pr. District & Sessions Judge, Kargil against available vacancy. She is, however, further attached in the Court of PDJ Leh for utilization of her services.



13.	Tsering Chorol, Junior Assistant,	Court of PDJ, Leh	Senior Assistant, (Nazir) Court of Munsiff Sankoo against available vacancy. She is, however, further attached in the Court of PDJ Leh for utilization of her services.	
14.	Mohammad Arif, Junior Assistant,	Court of Munsiff, Zanaskar	Senior Assistant, (Nazir), Court of Addl. Spl. Mob. Magistrate, Drass (Batalok), Kargil against available vacancy	
15.	Lobzang Lundup, Junior Assistant,	Court of Munsiff, Zanaskar	Senior Assistant, (Nazir), Court of Munsiff, Zanaskar against available vacancy	
16.	Ahmed Hussain, Junior Assistant,	Court of Spl. M.M., Kargil	Senior Assistant, (Cr. Clerk) Court of CJM, Kargil against available vacancy.	
17.	Zainab Naz, Junior Assistant,	Court of Munsiff, Nobra	Senior Assistant, Court of Munsiff Nobra vice Ms. Padma Youron	
Junior Assistants				
18.	Tsering Wangyal Junior Assistant	District Magistrate, Kargil	Junior Assistant, (Cr. Clerk) Court of Spl. Mob. Magistrate, Leh against available vacancy.	
19.	Mohammad Ali Junior Assistant	Court of Munsiff, Sankoo, Kargil	Junior Assistant, (Judicial Clerk) District Magistrate office Kargil vice Tsering Wangyal	

Note: The concerned Presiding Officers shall ensure that the transferees are relieved within a period of 15 days from the date of issuance of this order.

By Order of Hon'ble the Chief Justice.

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(M. K. Sharma)

Principal Secretary to,
Hon'ble the Chief Justice

Principal Secretary to, Hon'ble the Chief Justice

	No: 11 //- / //// Dated: 03.09.2025						
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1.	Registrar General, High Court of J&K and Ladakh, Srinagar for information.						
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3.	Registrar Computer (IT), High Court of J&K and Ladakh, Srinagar for information.						
4.	Principal District and Sessions Judge, Leh and Kargil UT of Ladakh for information and necessary action.						
5.	Presiding Officer of the all concerned Courts for inf. & n/a						
	CPC, e-Court, High Court of J&K, Srinagar for uploading the same on the High Court website						
7.	Chief Librarian, High Court Wing, Jammu/Srinagar for keeping the record of the same.						
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